

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S INDEPENDENT TV LIMITED

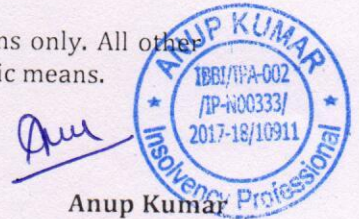
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Independent TV Limited
2.	Date of incorporation of corporate debtor	13/05/2005
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45203MH2005PLC153294
5.	Address of the registered office and principal office (if any) of corporate debtor	H Block, 1 st Floor Dhirubhai Ambani Knowledge City Navi Mumbai MH 400710
6.	Date of closure of Insolvency Resolution Process	17.03.2023 (uploaded on 20.03.2023)
7.	Liquidation commencement date of corporate debtor	17.03.2023 (uploaded on 20.03.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Anup Kumar Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911
9.	Address and e-mail of the liquidator, as registered with the Board	734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054. Email ID: sachanlawanalyst@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-708, I- Thum Tower-C, Plot No. A-40, Sector-62, Noida-201301 (UP). Ph. No. 0120-6870711 Email ID: liq.itvl@gmail.com
11.	Last date for submission of claims	16.04.2023

Notice is hereby given that the National Company Law Tribunal, Mumbai-Bench-IV has ordered the commencement of liquidation of the M/s Independent TV Limited on 17.03.2023 (uploaded on website of NCLT dated 20.03.2023) [order of liquidation under section 33 of the Code].

The stakeholders of M/s Independent TV Limited are hereby called upon to submit their claims with proof on or before 16.04.2023, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Anup Kumar
Liquidator of
M/s Independent TV Limited
IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911

Rs. 442.00 Rupees Seven Ninety ven and our dForty Only]	10.03.2023 Rs. 9433608.00 (Ninety Four Lakhs Thirty Three Thousand Six Hundred & Eight Only) as on 10/03/2023	Built Up Property Bearing No. Wz - H - 47 Area Measuring 58 Sq Yds Out Of Khasra No. 12/5 Situated In The Area Of Village Chaudhali And The Colony Known As Sant Nagar, Tilak Nagar Extn. New Delhi Which Is Bounded As Under - East - Property No Wz - H - 48 - West - Property No Wz - H - 47-A, North - Road 30ft And South - Remaining Portion Of Said Property.
Rs. 3589920.00 (Rupees Thirty Five Lakhs Eighty Nine Thousand Ning Hundred & Twenty Only) as on 10/03/2023	10.03.2023 Rs. 3589920.00 (Rupees Thirty Five Lakhs Eighty Nine Thousand Ning Hundred & Twenty Only) as on 10/03/2023	All That Piece And Parcel Of First And Second Floor Of Property No.46 Area Measuring 100 Sq Yds Part Of Khasra No. 16/21 Situated In Village Dabri Colony Known As Block -B-1, Raghu Nagar, New Delhi Which Is Bounded As Under:- East - Plot No 45, West - Plot No 46A, North - Galli 10Wide And South - Road 20 Wide.

er : Cholamandalam Investment And Finance Company Limited

or Sale Of Immovable Properties

erty known as India Infoline Housing Finance Ltd.) (IIFL-HFL) Corporate Office at
anch Office at:- Plot No. 30/30E, Upper Ground Floor, Main Shivaji Marg,
under the **Securitisation and Reconstruction of Financial Assets and**
Authorized Officer ("AO") of IIFL-HFL had taken the possession of the following
loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS
le will be done by the undersigned through e-auction platform provided at the

Immovable ured Asset	Date of Physical Possession	Reserve Price
el of the Property Plot of Land ys., Out Of Kh thin the Old Lal jhawala, Delhi,	09-Mar-2023	Rs. 27,30,000/- (Rupees Twenty Seven Lakh Thirty Thousand Only)
a admeasuring	Total Outstanding As On Date 15-Mar-2023 Rs. 20,78,865/- (Rupees Twenty Lakh Seventy Eight Thousand Eight Hundred Sixty Five Only)	Earnest Money Deposit (EMD) Rs. 2,73,000/- (Rupees Two Lakh Seventy Three Thousand Only)

Date	Date/ Time of E-Auction
till 5 pm.	26-Apr-2023 1100 hrs.-1300 hrs.

L Home Finance Limited" payable at Gurugram or through RTGS/NEFT
ce Ltd., b) Name of the Bank:- Standard Chartered Bank, c) Account No:-
dress: Standard Chartered Bank, 90 M.G. Road, Fort, Mumbai-400001

Details with the Service Provider <https://www.bankeauctions.com>, well in
ing bidders have to submit / send their "Tender FORM" along with the payment
Branch Office.
the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of
ed for 5 minutes.
ting EMD) within 24 hours of the acceptance of bid price by the AO and the
ation of sale by the secured creditor. All deposit and payment shall be in the

the joint in under the
herein before in exercise of powers conferred on him under sub-section (4) of section
Act read with Rule 4 of the said rules of the Security Interest (Enforcement) Rules, 2002 on this
20th day of March of the year 2023

The borrower in particular and the public in general is hereby cautioned not to deal with the
property and any dealings with the property will be subject to the charge of UGRO Capital
Limited for an amount of Rs. 48,58,551/- (Rupees Forty-Eight Lakh Eight Thousand Five
Hundred and Fifty-One Only) as on 05-01-2023 together with interest thereon.

The borrower's attention is invited to provision of sub-section (2) of section 13 of the Act, in
respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

Property 1:

All the piece and parcel of the immovable property being Land area measuring 133 Sq. Yds.
Situated at Andar Abadi Village and Tehsil Nuh, District Meerut, Haryana - 122107. Bounded
towards East by House of Mr. Hareesh Mehta, West by Shop of Mr. Lekh Raj, North by Road,
South by House of Mr. Om Bir

Property 2:

All the piece and parcel of the immovable property being Land area measuring 499 Sq. Yds.
Out of Khasra & M.U. No. 9/19/1, Situated at Gorchhi, Sub-Tehsil- Gorchhi, Dist- Faridabad,
Haryana - 121004. Bounded towards East by Property of Dindayal, West by Deegar & Gali,
North by House of Vijay Singh and South by Deegar.

Date 22-03-2023

Place: Meerut, Faridabad, Haryana

SD/- (Sabia Malik)

Authorised Officer, U GRO Capital Limited

FORM B PUBLIC ANNOUNCEMENT

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Board of India (Liquidation Process) Regulations, 2016]

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PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	M/S INDEPENDENT TV LIMITED
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3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Mumbai
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9. Address and Email of the liquidator as registered with the Board	Add.: 734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054. Email: sachanlawanalyst@gmail.com
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Anup Kumar

Date : 21.03.2023
Place : Delhi

Liquidator of M/s Independent TV Limited
IP Regd. No.: IBBI/PA-002/IP-N00333/2017-18/10911



PEGASUS ASSETS RECONSTRUCTION PRIVATE LIMITED
55-56, 5th Floor, Free Press House, Nariman Point,
Mumbai-400 021, Tel: 91-2261884700

APPENDIX IV Rule 8(1) POSSESSION NOTICE (For Immovable Property)

Whereas the Authorised Officer of Pegasus Assets Reconstruction Pvt. Ltd. (PARPL), under The Securitization and Reconstruction of Financial Assets and Reconstruction Security Interest Act 2002 (SARFESI Act) in exercise of the power conferred under

[illegible]

JAYANT SINHA TO INTRODUCE PRIVATE MEMBER BILL

Competition Bill likely to be passed in current session

SURABHI
New Delhi, March 21

LOK SABHA MEMBER and standing committee on finance chairman Jayant Sinha on Tuesday said the Digital Competition Bill he proposes to introduce as a Private Member's Bill would be a "helpful input" to the proposed legislation on digital competition regulation.

"The idea of this Private Member's Bill was always just to provide helpful input to the government. Because we have done a very elaborate and thorough examination of digital competition bills around the world... we thought it would be helpful to actually package it all together, and put together a Private Member's Bill that could then be an input for the government's deliberation," he said on the sidelines of the International Conference on Competition and Big Tech.

Sinha expressed confidence that the Competition Amendment Bill will be passed in the ongoing Budget session of Parliament despite the proceedings being disrupted.

The standing committee on finance had, in December, submitted its report on anti-competitive practices by Big Tech and prescribed a number of measures, including ex-ante evaluation of their activities, identifying systemically important digital intermediaries and also a separate Digital Competition Bill.

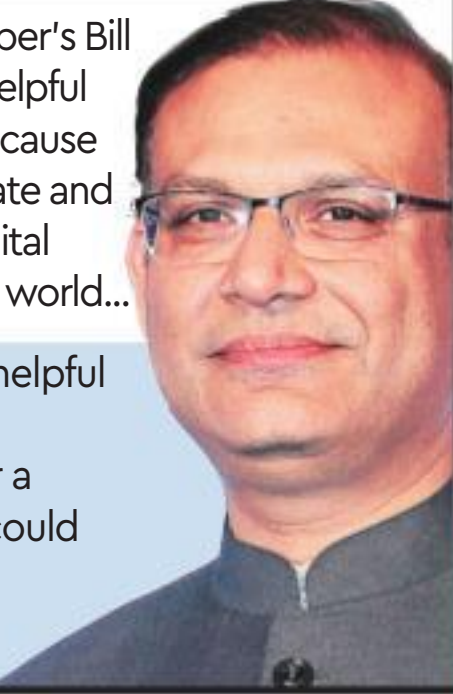
The ministry of corporate affairs has also set up an expert panel to look into the proposed Digital Competition Bill and has had several discussions with stakeholders. It is expected to present its report in a three month period.

Sinha's private member's bill has not been introduced in Parliament as of now due to

JAYANT SINHA, MEMBER, LOK SABHA

The idea of this Private Member's Bill was always just to provide helpful input to the government. Because we have done a very elaborate and thorough examination of digital competition bills around the world...

... we thought it would be helpful to actually package it all together, and put together a Private Member's Bill that could then be an input for the government's deliberation



the House proceedings getting disrupted on an almost daily basis. It should be seen as the first draft of what the bill should be, he said.

The BJP MP was also optimistic that the Competition Amendment Bill would be passed by the Parliament in the ongoing session despite the disruptions. "We are very hopeful that it will get passed in this session itself. We'll see what happens... the Appropriation Bill and the Finance Bill will have to be passed for the government to continue to function. So that will obviously happen. We are hopeful that we get to some resolution in Parliament and we pass the Competition Amendment Bill. It's absolutely ready to pass," he said.

The bill, which seeks to amend the Competition Act and includes provisions to regulate mergers and transactions based on their value and also reduces timelines for approvals, has already been approved by the Union Cabinet after the MCA revised it and incorporated some of the recommendations of the standing committee on finance.

Meanwhile, addressing the conference, which was

organised by BRICS Competition Law and Policy Centre, CUTS International, and CUTS Institute for Regulation & Competition, highlighted the large size and scale of

India's digital economy, which will be a trillion dollar digital economy, and said the Digital Competition Bill will establish a very comprehensive framework for the digital markets. "As the economy grows, the manner in which we regulate and evaluate competition and address competitive gaps will be very important for the world also, especially with regard to the digital economy," he said.

CENTRAL RAILWAY
BHUSAWAL DIVISION
Notice Inviting E-Tenders
No. BSL-L-W-T-14-2023
Name of work: Replacement of LT overhead distribution line with aerial bunch cable (ABC) at Bhusawal. Estimated cost: Rs. 90.81,902 Last date & time for closing of tender: 17.04.2023 at 15:00 hrs. Website Particulars: https://www.ireps.gov.in. Sr. DEE(G), BSL Rail Madad Helpline 139 BSL-1

NOTICE OF LOSS OF SHARES OF HINDUSTAN UNILEVER LIMITED
(Formerly Hindustan Lever Limited (HUL))
Regd. Off. Hindustan Unilever Limited, Unilever House, B D Savant Marg, Chakala, Andheri (East) Mumbai - 400 099
Notice is hereby given that the following share certificates has/have been reported as lost/misplaced and Company intends to issue duplicate certificates in lieu thereof, in due course.
Any person who has a valid claim on the said shares should lodge such claim with the Company at its Registered Office within 15 days thereof.

Name of the holder	Folio No.	No. of shares (Re. 1/- F.V)	Certificate No.(s)	Distinctive No.(s)
AJIT KUMAR KHANDELWAL	HLL5054759	158 Equity Shares	5529344	2400518730 to 2400518887

Place : Mumbai Date : 21.03.2023
Dev Bajpai
Company Secretary

Uttar Gujarat Vij Company Limited
Regd. & Corporate Office, Vignagar Road, Mehana -384001
GUJARAT-INDIA, Phone no : (02762) 222080-81 www.ugvcl.com

E-Tender Notice
:UGVCL/PROJECT/RDSS/SABARKANTHA/109
Uttar Gujarat Vij Company Limited (UGVCL) invites bid for Turnkey Based Contract (Design, Supply and Installation) for Development of Distribution Infrastructure Works for Loss Reduction and Modernization as well as Augmentation at Sabarkantha District under UGVCL in Gujarat State under Revamped Reforms – Based and Result – Linked Distribution Sector Scheme. Interested Bidders are requested to visit web-site <https://ugvcl.nprocure.com> for Tender documents view, down load and on line submission) and web-site www.ugvcl.com (for view & down load only). Interested bidders are requested to regularly visit the above websites to check for amendment, if any in the Tender.
Date:- 21/03/2023 Chief Engineer (P&P)

Delhi govt to present Budget today as MHA gives clearance

PRESS TRUST OF INDIA
New delhi, march 21

THE UNION HOME Ministry approved the Delhi Budget on Tuesday following a clarification from the AAP government, paving the way for its presentation in the Assembly, but a furious chief minister

Arvind Kejriwal lashed out, alleging that the Centre had stalled it for ego satisfaction. Kejriwal said that the budget, which will now be presented on Wednesday, had been approved "without any change" and questioned the practice of sending it to the Centre for clearance.

FINKURVE FINANCIAL SERVICES LIMITED
Corporate Office : Trade World, D-Wing, 2nd Floor, 202, Kamala Mill Compound Lower Parel (W), Mumbai, Maharashtra - 400013

PUBLIC NOTICE
This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by **Finkurve Financial Services Limited**, through his facilitated partner **Augmont Gold Tech Pvt. Ltd., on 24.03.2023 at 10:00 am, Augmont Gold For ALL Shop No. 1, Mahajan Apartment, opp. Panchayal samili, main Bajarpeth, Murbad (M.S.) Pin - 421401.** The Gold Ornaments to be auctioned belong to Loan Accounts of our various Customers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers. The Gold Ornaments to be auctioned belong to Overdue Loan Accounts of our various borrowers mentioned below with branch name.
MURBAD : MURB-61061, MURB-98897.
(Reserves the right to alter the number of accounts to be auctioned & / postpone / cancel the auction without any prior notice)

For More Details, Contact: CHIRAG DOIFODE Mob. 7977428496

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Anup Kumar
Liquidator of M/s Independent TV Limited
IP Regd. No.: IBBI/IPA-002/1P-NO0333/2017-18/10911
Date : 21.03.2023
Place : Mumbai

NOTICE BOARD CORPORATE ASSOCIATE DIARY | APPOINTMENTS, MOVEMENTS, CELEBRATION, HONOURS

UPDATE : (MTDC)
Maharashtra Tourism participate in the prestigious ITB Berlin trade fair



Department of Tourism, Govt of Maharashtra (Maharashtra Tourism), in its endeavour to promote tourism in the global markets, is participating in the prestigious ITB Berlin trade fair that is currently being from March 07-09, 2023. There's much about the geographical and topographical character of the third largest state in India to command the traveller's attention. ITB Berlin is the perfect platform for the trade to discover Maharashtra as ITB is undoubtedly one of the world's premier trade fairs when it comes to the travel & trade industry. It has been a catalyst for business within the travel and tourism ecosystem since over half a century. This year, ITB is back as an in person event after the pandemic with a representation from around 161 countries, 400 speakers and 200 panels. For ITB, Maharashtra Tourism has set up a beautiful pavilion showcasing the exquisite architecture of the UNESCO World Heritage Sites of Ajanta & Ellora. ITB will surely provide a unique opportunity for the Maharashtra delegation to meet, network, and conduct business with the German travel trade. The Maharashtra Tourism Pavilion was formally inaugurated by Sri. Arvind Singh, IAS – Secretary, India Tourism along with Sri. Parvathaneni Harish, IFS Ambassador, Embassy of India-Berlin. Across the years, Europe and especially German markets has been one of the main source markets for Maharashtra/ India in terms of tourist footfalls.

UPDATE : (AIRPORT AUTHORITY OF INDIA)
The theme "Embrace Equity" reverberated through the 4th floor conference room of ATS complex, as the members of ATC Guild (India) Western region, International Women Professionals in Aviation & Aerospace (IWPA) and Aeronautical Society of India (AeSI) joined hands to honour the female member of aviation family on the occasion of International Women's day and to discuss the various concerns and ideas related to enhance female representation in the field of aviation. The event was also attended by pilots from indigo airlines, Thakur institute of Aviation Technology, Kandivali and Nehru Science centre, Mumbai. The "AVIATION GENDER EQUITY CONFERENCE" started with the kind wishes to all women from GM (ATM), Mumbai, AAI Mr. Rajiv Mehta who then formally invited the Regional Executive Director, WR, AAI Mr. J.T. Radha Krishna to welcome all the participants. While expressing his sincerest regards towards women, RED raised the pertinent concern towards the less representation of women in senior management. The issue was further addressed by none other than Mrs. Maya Lavanya, GM (Human Resources), Mumbai. Having herself steered the way to the top of the ladder, Mrs. Maya added a certain weight to the discussion by throwing light at the various societal challenges acting as roadblocks in the path of aspiring women.

UPDATE : (KLE COLLEGE)
KLE College of Law, Navi

Mumbai's Prize Distribution Ceremony- SPARKLE 4.0



On 19th March, 2023, KLE College of Law, Navi Mumbai conducted the Final round of the National Moot Court Competition. The Final Round was judged by Hon'ble Mr. Justice Rajesh S. Patil, Judge, High Court of Bombay, Hon'ble Mr. Justice Vijaykumar Patil, Judge, High Court of Karnataka and Prof. Dr. Khushal Vibhute, Former Director, Amity Law School, Amity University Mumbai. After the Final rounds the judges addressed the students and the participants and enlightened them about the intricacies of the legal profession. After the Final Rounds of National Moot Court Competition, Valedictory Ceremony of the 4th National Law Festival-Sparkle 4.0 was conducted. The Chief Guest of the session was Hon'ble Mr. Justice Abhay S. Oka, Judge, Supreme Court of India, and Guests of Honour were Hon'ble Mr. Justice Rajesh S. Patil, Judge, High Court of Bombay, Hon'ble Mr. Justice Vijaykumar Patil, Judge, High Court of Karnataka, and Prof. Dr. Khushal Vibhute, Former Director, Amity Law School, Amity University Mumbai. In his Valedictory Address, Hon'ble Mr. Justice Abhay S. Oka illuminated the budding lawyers and all the members of legal fraternity on

the "Art of Advocacy". The students and participants were enthralled to hear from the Hon'ble Justice from the Supreme Court of India. After the Valedictory Address, the results were announced for the two events conducted in the 4th National Law Festival: National Moot Court Competition and National Client Counselling Competition. The winners of National Moot Court Competition was Rizvi V College, Mumbai. The runner up was Christ University Lavasa. The winners of National Client Counselling Competition was NMIMS Kirit P. Mehta School of law, Mumbai. The runner-up was UIIS Law College Chandigarh

UPDATE : (CR)
GM flags off mountaineering expedition to Mt. Everest
Shri Naresh Lalwani, General Manager, Central Railway, formally flagged off a mountaineering expedition to Mt. Everest. He presented Ice Axe with the flag of Railway Sports Promotion Board (RSPB), crest of Central Railway Sports Association (CRSA) to Shri Hemant Jadhav and Shri Sandeep Mokashi, two railway men who are attempting the feat. The ice axe will be carried by these two when they summit the Mt. Everest. The Central Railway Adventure Sports Club under Central Railway Sports Association organizes campaigns at many forts in Maharashtra to educate the young minds about the value of trekking and forts. Additionally, they have carried out numerous rescue missions that have saved many lives, and the team engages in a variety of activities such as assisting in disaster zones, planning cycling campaigns, and educating people about the significance of cycling. The Railway Sports Promotion Board (RSPB) is the apex organization under the Ministry of Railways that functions with the complete mandate of sports promotion at the national and international podiums. It is the Central Organization for all sporting activities that span national and international Games and Championships. It has presence in all the Divisions and Workshops under the jurisdiction of Central Railway.

UPDATE : (SVKM)
SVKM's Dr. Bhanuben Nanavati College of Pharmacy, Mumbai organized the first of its kind

international conference on Natural Speciality Ingredients (NSIC 1.0) envisioned and sponsored and co-hosted by ORAH Nutrichem Pvt. Ltd. Pune on March 09-10, 2023 at Mukesh Patel Auditorium, Mumbai. The conference was dedicated to promoting the use of natural ingredients and fostering industry-academia interface. It focused on promotion of natural ingredients in food, nutraceuticals, cosmetics and pharma sectors. This event was attended by 400 plus delegates - industry representatives from India and abroad along with a zealous participation from students across the country. This conference had integrated competitions, to stimulate innovation, encourage critical thinking and start up mind set in the students. The four vibrant and interactive panel discussions set tone of the future of natural ingredients in industries and its impact on consumers. This two-days conference and the i3 competition was extremely informative and provided the participants with a mind-set change towards start-ups and entrepreneurship ventures along with a wide exposure to the use of Natural Ingredients in Pharmaceutical and Cosmeceutical products. Overall, this conference was a huge success with excellent feedback responses from the delegates.

UPDATE : (IOCL)
IndianOil to Consolidate Green Assets under One Umbrella for powering India's Energy Transition
During the first IndianOil Green Energy Summit held today, Indian Oil Corporation Ltd. (IndianOil), the country's top refiner and fuel retailer, shared a wide array of sustainability endeavours poised to catalyse India's green energy transition. The Company also underscored its intent to consolidate all its existing green assets under one umbrella and rapidly expand its footprint across sustainable energy avenues like biofuels, renewables, green hydrogen and CCUS (Carbon offsets & Carbon Capture, Utilization and storage). Speaking on occasion, Mr S M Vaidya, Chairman, IndianOil, remarked, "While IndianOil is committed to energising India's exponentially rising energy needs, we are also determined to be the flagbearer of India's green energy transition. We are thus scaling up our green endeavours with a definitive focus, and going forward; we will consolidate our green assets under one umbrella for better synergy. Our ambitious green roadmap also involves forging effective collaborations to nurture

commercial-scale green businesses. We shall provide opportunities to investors and technology providers across the globe to partner in our journey. IndianOil's best-in-class ability on project execution will be pivotal in providing accessible, low-cost energy to every Indian throughout our country".

UPDATE : (WR)
WR extends trips of three pairs of special trains
According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, the details of these trains are as under:
Train No. 04714 Bandra Terminus – Bikaner weekly Special has been extended up to 30th, June 2023.
Train No. 04713 Bikaner – Bandra Terminus weekly Special has been extended up to 29th, June 2023.
Train No. 09622 Bandra Terminus – Ajmer Weekly Special has been extended upto 26th June, 2023.
Train No. 09621 Ajmer – Bandra Terminus Weekly Special has been extended upto 25th June 2023.
Train No. 09724 Bandra Terminus – Jaipur Weekly Special has been extended upto 29th June, 2023.
Train No. 09723 Jaipur – Bandra Terminus Weekly Special has been extended upto 28th June 2023.
For detailed information regarding timings of halts and composition, passengers may please visit www.enquiry.indianrail.gov.in

UPDATE : (WR)
WR's Mumbai division achieves highest ever commercial revenue in 2022-23
For the first time in the history of WR's Mumbai Division, the division achieved its highest ever commercial revenue in the current FY 2022-23. The division crossed the milestone of Rs.3500 Cr in commercial revenue and is committed to reach the overall revenue of Rs.3660 Cr by the end of this financial year. Shri Ashok Kumar Misra – General Manager of Western Railway congratulated the team on achieving this milestone. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, in order to scale this impressive milestone in commercial revenue, WR's Mumbai Division recorded its highest monthly earning in ticket checking for any division across Indian Railways in the month of May 2022. Continuing in this direction, the division also saw the highest earning of all time in the reserved segment of ticketing. Mumbai Division registered highest ever earning in Other Coaching (OCH) earnings which includes ticket checking and parcel revenue. The division also saw its highest ever revenue from Pay & Park contracts, alongwith its contribution through catering stalls.

CIN-L65910KL1992PLC006623
MANAPPURAM FINANCE LTD. IV/470A (old)/W638A(New), Manappuram House, Valapad, Thrissur, Kerala - 680 567.

GOLD AUCTION NOTICE

The pledges, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 17/04/2023 from 10.00 am onwards. We are auctioning gold ornaments defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice.

List of pledges:-
BEED, HIRALAL CHOWK BEED, 134680700021823, 1858, 1900, 1916, 1929, 1947, 1961, 1980, 1986, 1997, 2001, 2004, 2021, 2043, 2046, 2050, 2053, 134680730042285, 2310, 2352, 2436, 2590, PARLI VAJUNATH BEED, 134760700025235, 5251, 5263, 5267, 5273, 5284, 5289, 5314, 5321, 5323, 5333, 5339, 5350, 5352, 5356, 5358, 5359, 5360, 5368, 5385, 5387, 5389, 134760730013955, 3970, 3990, 4031, 4058, DHULE, GANDHICHOWK DHULE, 126040700027666, 7686, 7688, 7697, 7709, 7727, 7745, 7753, 7756, 7766, 7782, 7812, 7814, 7828, 7852, 7869, 7873, 7879, 7884, 7891, 126040730014483, 4484, 4494, 4528, 4535, 4587, 4656, 4672, SHIRPUR DHULE, 134060700017596, 7611, 7627, 7633, 7637, 7639, 7651, 7657, 7659, 7661, 7674, 7677, 7684, 7687, 7688, 7690, 7697, 7711, 7725, 7726, 7732, 7742, 7754, 7763, 7768, 134060730008502, 8511, 8512, 8514, 8516, 8525, 8549, 8551, HINGOLI, HINGOLI, 138310700001609, 1653, 1668, JALNA, AMBAD JALNA, 133010700038724, 8732, 8770, 8791, 8813, 8815, 8835, 8838, 8851, 8873, 8883, 8886, 8887, 8891, 8892, 8895, 8907, 8921, 8928, 8929, 8950, 8952, 8982, 8988, 8996, 9036, 9050, 133010730015312, 5351, 5356, 5369, 5429, 5478, 5483, 5494, 5496, 5520, 5533, 5552, 5561, BHOKERDAN ROAD JALNA, 133830700023911, 4214, 4234, 4304, 4327, 4328, 4353, 133830730029403, CHAMAN JALNA, 134740700033704, 3745, 3770, 3785, 3813, 3907, 134740730032463, 2506, 2514, 2548, 2628, 2734, 2801, MAMA CHOWK JALNA, 132040700031751, 1760, 1804, 1815, 1820, 1838, 1855, 1860, 1902, 132040730031181, 1226, 1234, 1251, 1274, 1395, PARATHUR JALNA, 133220700045793, 5864, 5866, 5943, 5951, 5957, 6046, 6047, 133220730022137, 2177, 2178, 2187, 2260, 2266, 2296, 2323, 2377, 2407, 2411, 133220780000116, LATUR, AUSA MAIN ROAD, 137450700004275, 4289, 4348, AUSA ROAD LATUR, 139160700002530, 2531, 2534, 2553, 2571, 2579, 2593, 2607, 2618, 1391607300031751, 1760, 1804, 1815, 1820, 1838, CHANSHUK ROAD LATUR, 134830700025546, 5615, 5629, 5647, 5656, 5672, 5687, 5697, 5698, 5706, 5708, 5766, 13483070017611, 7646, 7648, 7651, 7745, 7749, 7780, NILANGA, 138290700002679, 2697, 2750, 2770, 2804, UDGIR, 137460700002897, 2924, 137460730014191, 4264, 4265, 4283, 4368, 4604, NANNED, ANAND NAGAR NANNED, 126680700037529, 7533, 7556, 7569, 7577, 7589, 7595, 7626, 7659, 7674, 7677, 7687, 7693, 7696, 7697, 7698, 7710, 7716, 7724, 7767, 7771, 7809, 126680730013623, 3652, 3658, 3659, 3660, 3679, 3694, 3727, 3746, 3764, 3772, 3773, 3863, 3891, 126680780000061, DHARMABAD NANNED, 133530700024145, 4184, 4232, 4241, 4250, 4266, 4272, 4283, 4301, 4392, 133530730006558, 6577, 6587, KINWAT NANNED, 134800700038121, 8179, 8208, 8217, 8219, 8235, 8251, 8252, 8298, 8312, MAIN ROAD BHOKAR, 133050700049063, 9071, 9096, 9146, 9174, 9188, 9237, 9303, 9304, 9327, 9329, 9333, 9358, 9407, 9416, 9417, 9418, 9421, 9425, 9434, 9436, 9438, 9481, 9482, 9493, 9509, 9515, 9516, 9553, 9578, 9586, 9589, 9598, 9644, 133050730010436, 0493, 0526, 0528, 0532, 0629, 0670, PETH UMRI NANNED, 134790700025152, 5154, 5157, 5174, 5207, 5219, 5293, 5341, 5370, 134790730008735, 8795, 134790780000033, TARODA NAKA NANNED, 132380700030486, 0503, 0548, 0567, 0569, 0601, 0626, 0633, 0635, 0673, 0680, 0684, 132380730016544, 6581, 6584, 6684, 6743, DAMAN, DAMAN, 114770700034070, 4127, 4154, 4163, 4230, 4231, 4237, 4297, 4299, 114770730012524, 2525, 2527, 2556, 2571,
Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details please contact 9072604049.
Authorised Officer
For Manappuram Finance Ltd